

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**1. C.P. (IB)/278(MB)2024**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 24.04.2024**

**NAME OF THE PARTIES: Modesto Logistics & Cargo Private  
Limited**

**V/s**

**PKJ Capital Private Limited**

**Section: 7 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

Adv. Prakhar Tandon appeared for the Financial Creditor. None has appeared for the Corporate Debtor. Registry is directed to issue court notice to the Corporate Debtor intimating the next date of hearing. List the matter on **05.06.2024** for hearing.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

24.04.2024  
Sushil

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**